

- (vii) building of an electronic data base of offenders.
- (viii) conducting training programmes for law enforcement officials for upgrading their skills to combat drug trafficking.

#### **Strength of officers/staff in Tihar Jail**

**2259. SHRI LALIT SURI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the sanctioned strength of the officers and staff, cadre-wise of Tihar Jail in Delhi as on 31st March, 2004;

(b) the actual number of the officers and staff, cadre-wise, working there as on the same date; and

(c) the action taken/proposed to be taken to bridge the gap between the sanctioned and the actual strength of the officers and staff?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY):** (a) and (b) The sanctioned strength of officers and staff in Tihar Jail and the number of officials in position as on 31st March, 2004 were as mentioned below:

Sl.No.	Cadre	Number of Sanctioned posts	Number of posts filled up
1.	Jail Cadre	1373	872
2.	Medical and Para Medical Cadre	178	132
3.	Delhi Administrative Subordinate staff	150	105
<b>TOTAL :</b>		<b>1701</b>	<b>1109</b>

(c) All the vacant posts have been notified to the concerned recruiting/deputing agencies and the department is pursuing the matter with them for filling up the vacant posts at the earliest.

#### **Overcrowding in Tihar Jail**

**2260. SHRI LALIT SURI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi's Tihar Jail is overcrowded;